

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 18.01.2020

NOTICE

Take notice that the following matters Adjourned on 14.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	14.01.2020	20.01.2020
2.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	14.01.2020	20.01.2020
3.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. With	14.01.2020	20.01.2020
4.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	14.01.2020	20.01.2020

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By Order

**-sd/-
Registrar**